

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF FEBRUARY, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE:</b>												
1	RFA	57	1	0	0	0	2	0	0	0	2	56
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	26	0	0	0	0	2	0	0	0	2	24
5	FAO	11	0	0	0	0	1	0	0	0	1	10
6	ARB.P	7	1	0	0	0	0	0	0	0	0	8
7	ARB.A	4	0	0	0	0	0	0	0	0	0	4
8	MAT APPL	32	2	0	1	0	0	0	0	0	1	33
9	FA	28	1	0	1	0	0	0	0	0	1	28
10	MAC	372	6	0	0	0	32	0	0	0	32	346
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	34	0	0	0	0	5	0	0	0	5	29
13	LA.APPL	214	2	0	0	0	9	0	0	0	9	207
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	45	9	0	1	0	12	0	0	0	13	41
16	REV.PET	4	4	0	3	0	0	0	0	0	3	5
17	Tr.P(C)	5	1	0	0	0	0	0	0	0	0	6
18	CONT.CAS(C)	9	4	0	0	0	2	0	0	0	2	11
19	CONT.APPL(C)	0	0	0	0	0	0	0	0	0	0	0
20	CO.APPL	1	0	0	0	0	1	0	0	0	1	0
21	CO.PET	1	0	0	0	0	0	0	0	0	0	1
22	WP(C)	847	71	0	29	0	58	0	0	0	87	831
23	WA	56	2	0	1	0	0	0	0	0	1	57
24	WP(C) (PIL)	25	3	0	1	0	0	0	0	0	1	27
25	WP(C) (CAT)	6	0	0	1	0	0	0	0	0	1	5
26	WP(C) (HC)	1	0	0	0	0	0	0	0	0	0	1
27	RSA/SA	217	3	0	0	0	18	0	0	0	18	202
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2013</b>	<b>110</b>	<b>0</b>	<b>38</b>	<b>0</b>	<b>142</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>180</b>	<b>1943</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	467	2	0	5	0	21	0	0	0	26	443
32	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
<b>TOTAL</b>		<b>468</b>	<b>2</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>21</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>26</b>	<b>444</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A (J)	131	8	0	5	0	0	0	0	0	5	134
34	CRL.A	67	3	0	1	0	1	0	0	0	2	68
35	CRL.REV.P	217	10	0	0	0	11	0	0	0	11	216
36	CRL.PETN	37	7	0	0	0	9	0	0	0	9	35
37	CRL.LP	4	0	0	2	0	0	0	0	0	2	2
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
40	WP (CRL)	4	2	0	3	0	0	0	0	0	3	3
41	CONT.CAS (CRL)	5	0	0	0	0	0	0	0	0	0	5
42	AB	3	4	0	0	0	5	0	0	0	5	2
43	BA	7	10	0	0	0	13	0	0	0	13	4
<b>TOTAL</b>		<b>476</b>	<b>44</b>	<b>0</b>	<b>11</b>	<b>0</b>	<b>39</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>50</b>	<b>470</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	68	0	0	0	0	5	0	0	0	5	63
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>68</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>63</b>
<b>GRAND TOTAL</b>		<b>3025</b>	<b>156</b>	<b>0</b>	<b>54</b>	<b>0</b>	<b>207</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>261</b>	<b>2920</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **FEBRUARY, 2016** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES:</b>														
1	RFA	0	0	0	0	0	1	3	11	13	11	15	2	56
2	MFA	0	0	0	0	1	1	0	1	2	1	1	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	8	4	6	6	0	24
5	FAO	0	0	0	0	0	0	2	0	2	1	4	1	10
6	ARB. P	0	0	0	0	0	0	0	0	0	0	3	5	8
7	ARB. A	0	0	0	0	0	0	3	1	0	0	0	0	4
8	MAT APPL	0	0	0	0	0	0	1	7	4	8	10	3	33
9	FA	0	0	0	0	1	0	3	1	4	8	11	0	28
10	MAC	0	0	0	0	0	0	5	37	121	98	74	11	346
11	ITA	0	0	0	0	0	0	0	0	3	0	0	0	3
12	CROSS OBJECTION	0	0	0	0	1	0	0	2	12	9	5	0	29
13	LA. APPL	0	0	0	3	0	1	3	24	88	55	30	3	207
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	1	0	0	1	26	12	41
16	REV. PET	0	0	0	0	0	0	0	0	0	1	3	1	5
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	5	1	6
18	CONT. CAS (C)	0	0	1	0	0	1	0	0	0	1	4	4	11
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	1	0	1
22	WP (C)	1	4	4	4	7	8	38	34	77	148	375	131	831
23	WA	0	0	0	0	0	1	0	5	6	18	21	6	57
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	1	7	14	5	27
25	WP (C) (CAT)	0	0	0	0	0	0	0	1	1	0	3	0	5
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	1	0	1
27	RSA/SA	0	0	0	2	1	2	19	42	54	36	43	3	202
28	SAO	0	0	0	0	0	0	0	0	0	0	1	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>4</b>	<b>5</b>	<b>9</b>	<b>11</b>	<b>16</b>	<b>78</b>	<b>174</b>	<b>392</b>	<b>409</b>	<b>656</b>	<b>188</b>	<b>1943</b>

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon'ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>														
31	CM.APPL	0	0	0	2	16	21	30	69	96	107	102	0	443
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	1	0	1
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>16</b>	<b>21</b>	<b>30</b>	<b>69</b>	<b>96</b>	<b>107</b>	<b>103</b>	<b>0</b>	<b>444</b>
<b>CRL. (MAIN) CASE</b>														
33	CRL.A (J)	0	0	0	0	0	0	3	2	16	29	69	15	134
34	CRL.A	0	0	0	1	0	0	0	3	9	20	31	4	68
35	CRL.REV.P	0	0	0	1	1	7	0	37	66	46	43	15	216
36	CRL.PETN	0	0	0	0	0	0	1	12	5	4	8	5	35
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	2	0	2
38	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	1	0	1
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0
40	WP (CRL)	0	0	0	0	0	0	0	0	0	1	1	1	3
41	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	1	0	4	0	5
42	AB	0	0	0	0	0	0	0	0	0	0	0	2	2
43	BA	0	0	0	0	0	0	0	0	0	0	2	2	4
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>7</b>	<b>4</b>	<b>54</b>	<b>97</b>	<b>100</b>	<b>161</b>	<b>44</b>	<b>470</b>
<b>CRL (MISC) CASE</b>														
44	CRL.M.APPL	0	0	0	0	4	2	4	14	19	9	11	0	63
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>2</b>	<b>4</b>	<b>14</b>	<b>19</b>	<b>9</b>	<b>11</b>	<b>0</b>	<b>63</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>4</b>	<b>5</b>	<b>13</b>	<b>32</b>	<b>46</b>	<b>116</b>	<b>311</b>	<b>604</b>	<b>625</b>	<b>931</b>	<b>232</b>	<b>2920</b>